

IN THE NATIONAL COMPANY LAW TRIBUNAL, NEW DELHI
COURT-V

Item No.-309
IB-1809(ND)/2019

IN THE MATTER OF:

M/s. P.P Jewellers Pvt. Ltd.

...Applicant

Vs.

M/s. Mankola Enterprises Pvt. Ltd.

...Respondent

SECTION

Under Section 9 of IBC, 2016

Order delivered on 24.10.2019

CORAM:

JUSTICE SHRI R.D. KHARE (Retd.)

HON'BLE MEMBER (JUDICIAL)

MS. SUMITA PURKAYASTHA,

HON'BLE MEMBER (TECHNICAL)

PRESENT:

For the Applicant :

For the Respondent :

ORDER

None present on behalf of both the parties also on earlier date 09.10.2019. None appeared on behalf of both the parties today. Dismissed for want of prosecution.

sd/-

(SUMITA PURKAYASTHA)
MEMBER (T)

sd/-

(JUSTICE SHRI R.D. KHARE)
MEMBER (J)